

Format of the Letter of Comfort

[See Regulation 4 (a)]

The Authorised Signatory,

(Address of the Authorised Dealer Category-I bank)

Dear Sir,

Sub: Application for establishment of branch / liaison office in India by our subsidiary / group company, M/s _____

You may kindly refer to the application made by our subsidiary / group company, M/s _____ to your office for establishing branch / liaison office in India.

2. In this connection, we, _____ (the parent company/group company) undertake to provide the necessary financial support for our subsidiary / group company's operations as a branch / liaison office in India. Any liability that may arise due to the functioning of the branch/liaison office in India will be met by us (the parent company/group company), in case of inability on part of the branch/liaison office to do so.

3. We are also enclosing the financial background of our company in the form of our latest Audited Balance Sheet / Account Statement certified by a Certified Public Accountant.

Yours faithfully,

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Authorised Representative of the parent company